

**Central Administrative Tribunal**  
**Principal Bench**

RA No. 19/2020  
OA No. 2868/2019  
MA No. 168/2020

New Delhi, this the 20<sup>th</sup> day of January, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman**  
**Hon'ble Mr. Mohd. Jamshed, Member (A)**

Jugendra Singh,  
S/o late Shri Meerpal Singh,  
Aged about 72 years,  
b/c Rajput, R/o Vill+PO- Mondona,  
Near BB Nagar, District Bulandshahr,  
Uttar Pradesh-203402,  
(Office Address:- worked as Postmaster  
At Hapur Post Office under  
Superintendent of Post Offices,  
Ghaziabad (Post Department) - Applicant

Vs.

1. Union of India through  
The Secretary, Government of India,  
Ministry of Communication,  
Department of Post,  
Dak Tar Bhawan, New Delhi
2. The Chief Postmaster General,  
UP Circle Lucknow-226001
3. The Postmaster General,  
Bareilly Region, Bareilly,
4. Superintendent of Post Offices,  
Ghaziabad Division, Ghaziabad
5. Chief Accounts Officer (Pension)/  
DAP, UP Circle, Lucknow-226024
6. Shiv Om C/o Postmaster General,  
Barailly, Region, Barailly (Retired Postmaster) -  
Respondents

**: O R D E R (In circulation):**

**Justice L. Narasimha Reddy, Chairman:**

MA No.168/2020

For the reasons mentioned in the MA seeking condonation of delay in filing the RA, the same is allowed.

RA No.19/2020

2. The only prayer in the OA is that the applicant should be extended the benefit of HSG-I. It was rejected by taking note of the fact that though his grievance was about the memo dated 18.08.2008, he did not pursue the remedy at the relevant point of time. The applicant contends that his claim is based on a continuing wrong.

3. Reliance is placed upon the judgment of the Hon'ble Supreme Court in **Union of India vs. Tarsem Singh**, (2008)8 SCC 648. This judgment has no bearing on the facts of this case. Further, if such a plea is accepted, the matters pertaining to promotion, seniority need to be examined even after the same has assumed finality.



4. We do not find any merit in the RA. It is accordingly rejected in circulation.



**(Mohd. Jamshed)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/1g/